

concerned. As far as the Central Institutions receiving grants are concerned, their Annual Reports and Audited Accounts are placed before the Parliament every year. The Comptroller and Auditor General of India is the auditing agency for these Institutions. If the Comptroller and Auditor General of India, finds any case of misutilisation of funds, the institutions concerned takes action as per its rules and regulations.

### **Vacancies in Kendriya Vidyalayas**

2038. SHRI UPENDRA NATH VERMA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether vacancies of more than two thousand teachers have been lying vacant in the Central Schools and Navodaya Vidyalayas and no action is being taken to fill up these vacancies resulting in great resentment among students;

(b) if so, whether the Government propose to fill up the posts; and

(c) if not, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA): (a) and (b). According to information furnished by Kendriya Vidyalayas Sangathan backlog of vacancies in teaching posts has been substantially reduced by the recruitment action taken during the current year resulting in the issue of appointment offers to about 6500 selected candidates. As regards the Navodaya Vidyalaya Samiti, similar information is being

collected from its regional offices and will be placed on the Table of the House.

(c) Does not arise.

[English]

### **Gauge Conversion**

2039. SHRI V. KRISHNA RAO:

SHRI K.G. SHIVAPPA:

Will the Minister of RAILWAYS be pleased to state:

(a) whether the Government have released funds for conducting the survey of the gauge conversion work between Yelahanka and Bangarpet in Karnataka;

(b) if so, the details thereof;

(c) whether there is a great demand by the people of Karnataka particularly from Kolar district to convert the above mentioned narrow gauge line into broad gauge; and

(d) if so, the reaction of the Government thereto ?

THE MINISTER OF RAILWAYS (SHRI C.K. JAFFER SHARIEF): (a) Yes, Sir.

(b) A survey has recently been completed which has revealed that the cost of conversion of this 147 kms long line will be Rs. 60 crs. with a rate of return of 2.47%.

(c) Yes, Sir.

(d) As per the survey report if gauge conversion is done between Yelahanka

and Chikbalapur and Bangarpet to Kolar, the ROR would improve to 6.84%. It is accordingly proposed to refer the project to the Planning Commission for taking up these two sectors in the first phase. Further consideration of the proposal would depend on their approval and availability of resources in the coming years.

### Subsidy on Fertilizers

2040. SHRI LAL BABU RAI: Will the Minister of AGRICULTURE be pleased to state:

(a) whether the Union Government have released the subsidy on fertilisers to various States;

(b) if so, the amount released during 1993-94 and for 1994-95, State-wise;

(c) whether some State Governments have been requested to enhance the amount of subsidy; and

(d) if so, the names of such States and the amount sought by them ?

THE MINISTER OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES AND MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI S. KRISHNA KUMAR): (a) and (b). A *Statement* indicating funds released to State Governments/UTs for sale of decontrolled fertilizers with concession to the farmers during 1993-94 (so far) is attached. No allocations have been made for 1994-95.

(c) and (d). No request has been received for enhancement of this amount from any State.

### STATEMENT

*Funds released during 1993-94 for sale of decontrolled fertilizers with concession to the farmers*

*(Rs. in lakhs)*

Sl. No.	Name of State/ Union Territory	Funds released so far during 1993-94
1.	Andhra Pradesh	7110.93
2.	Karnataka	4725.415
3.	Kerala	972.575
4.	Tamil Nadu	5407.35
5.	Pondicherry	83.56
6.	Andaman & Nicobar Islands	1.24
7.	Gujarat	3045.70
8.	Madhya Pradesh	2469.50
9.	Maharashtra	4020.85
10.	Rajasthan	1974.40